109

ment with U.S. the Sri Lankan Government 'nuve erected a high powered transmitter in Sri Lanka:

- (b) whelher it is also a fact that the Voice of America would have full control over the programme; and
- (c) whefoer this transmitter would pose a danger to India's defence communication systems?

IHE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN), (a) Yes, Sir.

- (b) According to information available the proposed transmitter is going to be a shortwave relay station of of the Voice of America.
- (c) The relay station is reportedly the most po werful outside t'ne US and its range is likely to cover the whole of the Indian Sub-continent and the neighbouring countries.

Tyr_e Burst of Boeing Aircraft at Palam airport

1245. SHRIMATI MONIKA DAS: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that tyres of two boeings of Indian Airlines burst on their landing at Patna airport during the last week of February, 1985;
- (b) whether any inquiry has been conducted in this regard; and
- (c) if so, what are the details of the findings?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) Yes, Sir.

- (b) Yes, Sir. These incidents were investigated by the Indian Airlines.
- (c) Investigation in one case which has been completed has revealed that there was malfunctioning of i'n_e anti-skid module in the brake system. Investigation in the second case is in progress.

Objectives of Vayudoot a.rlines

1246. SHRIMATI OMEM MOYONG DEORI: Will the PRIME MINISTER be pleased to state:

- (a) whether if is a fact that originally the Vayudoot services were introduced for providing air communication facilities to far-flung hilly areas of the country particularly Northern Eastern Regional States and Union Territories for bringing them closer to the national main-stream;
- (b) Whether the proposal conceived for such services has been implemented in letter and spirit; and
- (c) what is the number of States|UTs which have aheady been covered by the said airlines?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

- (a) Vayudoot was' conceived with the objective of connecting inaccessible areas of the North East Region and station not served by Indian Airlines, w'hich are important a_s centres of trade and commerce . or from the point of view of tourism.
 - (b) Yes, Sir.
- (c) The following States UT_S i_n the country have been connected by Vayudoot services:

Assam, Meghalaya. West Bengal, Orissa. Bihar, Uttar Pradesh, Himachal Pradesh. Chandigarh. Delhi. Punjab, Gujarat. Maharashtra.

Posting of trained I.A.S, cfficers >n Arunachal Pradesh

1247. SHRIMATI OMEM ffOYONG DEORI: Will the Minister o HOME AFFAIRS be pleased to stat.:

- Ta) whether the numb<r of trained I.A.S, officers in Arurachal Pradesh is below the desired leve': an(I
- (b) if so, wnat steps are be 10 ? taken by the Central Government for postitng of

trained I.A.S, officers in Arunachal Pradesh and by when the posting orders of such officers are likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MATI RAM **DULARI** SINHA), (a) No, Sir.

(b) Does not arise.

Deployment of para-minWary forces in States

1248. SHRIMATI KANAK MUKHER-IEE; Will the Minister of HOME AFFAIRS be pleased to state the number of occasions when the Cen'ral para-military forces were deployed in various parts of 'is country to help the civil authorities in maintaining law and order situation during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MATI RAM **DULARI** SINHA): A statement is attached giving information in respect of deployment of BSF and ITBP during the period 1-3-82 to 28-2.85. Name of the Siate\UT. ..

Delhi
Assam
Harvana
Kerala
Madhya Pradesh
Rajasthan
Manipur
Гејрига
West Bengal

They were involved in criminal cases. The information about Rehabilitation Di-Ne Table of the House.

Bokmlary disputes between Kamataka and Kerala

1250. ShUMATI MONIKA DAS; Wiil the Min_ster of HOME AFFAIRS be pleased to sate:

Ca) whether it t, a fact that lona standing boundary disputes between Karnataka and Kerala have no> been solved;

[See Appendix VVVIII. Annexure No. 15] Information in respect i>f CRPF an J Assam F'fles is *>eing collected and will be laid on the Table of the House.

Dismissal from service for adverse police report

1249. SHRIMATI KANAK MUKHER-IEE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Central Government employees of his Ministry who were dismissed from services because of adverse police reports agains: them, during the last three years, State-wise; and
- (b) what was the nature of such adverse police reports?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DULARI MATI RAM SINHA): (a) and (b) Fifteen employees of Ministry of Home: Affairs were dismissed from service during the last 3 years because of adverse police reports. State-wise figures are as under

No. of employees dismissed.

4			7.	
1	100	4	9	
1			4	
2			(*) (*)	
1				
2				
2				
1 2	599	4	100	
2				

vision is being collected and will laid on

- (b) whether Government propose to formulate any proposal with a view to solving the said boundary disputes; and
 - (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA):

(a) to (c) There exist differences between the Governments of Karnataka and